

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-72-2020**

Mr. Gajanan Pednekar

... Petitioner.

Versus

The Secretary, Village
Panchayat of Arambol

... Respondent

Shri C. Padgaonkar, Advocate for the Petitioner.

Shri P. Lotlikar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 23 NOVEMBER 2020****P.C. :**

Post the matter tomorrow i.e. on 24.11.2020.

DAMA SESHADRI NAIDU, J.

NH